

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 108
IA (CA) No. 47/JPR/2023
CP No. 10/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Gordhan Das Maheshwari & Ors. **...Petitioners**
Versus

Fine Gems Export Pvt. Ltd. & Ors. **...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Naresh Kumar Sejvani, Adv.
For the Respondent : Samay Maheshwari, Adv.
Bitthal Das Maheshwari, R-2
For the RoC : J.R. Meena, ARoC

ORDER

Heard Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Petitioner. Mr. Samay Maheshwari, Adv. appearing on behalf of the Respondent No. 3 & 4. Mr. Bitthal Das Maheshwari, Respondent No. 2 present in person. Reply, if any, may be filed within 3 weeks with an advance copy to the opposite counsel. Rejoinder, if any, may be filed within 2 weeks thereafter with an advance copy to the opposite counsel. List the matter on 09.07.2024.

IA (CA) No. 47/JPR/2023

Heard Mr. Samay Maheshwari, Adv. appearing on behalf of the Petitioner. Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent No. 2.

Sd/-

Sd/-

Mr. J.R. Meena, ARoC appearing on behalf of the RoC, Jaipur. Pleadings are complete in this IA. List the IA on 09.07.2024.



Sdr

(Rajeev Mehrotra)
Technical Member



Sdr

(Deep Chandra Joshi)
Judicial Member

May 02, 2024